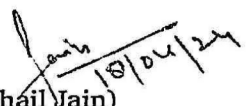


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS : DELHI .

ORDER

As an interim measures, Sh. Amarjeet, J.A. posted in the Court previously presided over by Sh. Vijay Kumar Jha, the then ASJ, East District, Karkardooma Courts, Delhi, is hereby directed to work/Assist to Ahlmad in the Court of Sh. Fahad Uddin, Ld. ASCJ, East District, Karkardooma Courts, Delhi with immediate effect till further order.


(Shail Jain)

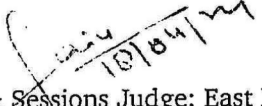
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 353-3542 /Admn./East/KKD/Delhi

Dated 18/4/24

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. II, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
- ✓ 10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi .
11. The concerned file.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.